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Title: Introduction of the Constitution (One Hundred and Twenty-First) Amendment Bill, 2014 (Insertion of new articles 124A, 124B and 124C).

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD):
Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI RAVI SHANKAR PRASAD: Sir, I introduce the Bill.

SHRI KALYAN BANERJEE (SREERAMPUR): Sir, please bring it before the House as early as possible so that we will discuss and pass it.

HON. CHAIRPERSON: It is only introduction of the Bill.

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Sir, we will consult the Chair and have it listed at the earliest.

SHRI RAVI SHANKAR PRASAD: I quite appreciate the sentiments of the senior hon. Member. We will certainly consider it. ...(*Interruptions*)